

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4680
ANSWERED ON 31ST MARCH, 2022**

UPGRADATION OF STATE HIGHWAYS AS NATIONAL HIGHWAYS

4680. DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Union Government has received proposals from various State Governments for declaration of State Highways (SHs) as National Highways (NHs) during the last three years and the current year and if so, the details and the present status thereof, State-wise;

(b) the details and the present status of the proposals which are found eligible as per the laid down criteria for declaring as NHs, State-wise including Maharashtra; and

(c) the time by which these proposals are likely to be approved?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs) etc., including from the State Government of Maharashtra, for declaration of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State roads, including

SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

State/UT-wise details of State Roads, including SHs, converted to NHs, including for the State of Maharashtra, during the last three years and the current year are annexed.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4680 ANSWERED ON 31.03.2022 ASKED BY DR. PRITAM GOPINATHRAO MUNDE REGARDING UPGRADATION OF STATE HIGHWAYS AS NATIONAL HIGHWAYS**

State/UT-wise details of State Roads, including SHs, converted to NHs, including for the State of Maharashtra, during the last three years and the current year: -

Sl. No.	State/U.T.	Length in km			
		2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	501**		846	447
2	Assam			97	71
3	Bihar	481		414	169
4	Chhattisgarh	15		15	
5	Delhi	87			
6	Goa			6	
7	Gujarat	585	265	844	141
8	Haryana	378		71	23
9	Jammu & Kashmir [^]	57			55
10	Jharkhand	674		26	37
11	Karnataka	132		92	229
12	Ladakh			80*	
13	Madhya Pradesh	553		178	121
14	Maharashtra		174	265	122
15	Manipur			90	
16	Nagaland				123
17	Odisha	330		136	
18	Puducherry			37*	
19	Punjab	5	50	775	6
20	Rajasthan	1426		8	127
21	Sikkim			246	
22	Tamil Nadu			117	
23	Telangana			469	661
24	Uttar Pradesh	360		94	414
25	Uttarakhand			475	220
26	West Bengal	590			9.4
27	Dadra & Nagar Haveli		6		

[^] - erstwhile Jammu & Kashmir before re-organisation
^{*} - Length modified due to realignment, etc.
^{**} - It includes 384 km length of NH 544F notified as Amravati – Anantpuram Expressway for which consent of State Government for sharing the LA cost is awaited.
